## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/59/ (IB)/2017

NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: RADICAL ADV. & CONSULTANCY PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 R. Abdul Mubeen RESPONDENT 2. VISHNU MOHAN For Petitioner

And

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner is directed to file the outline of the offer to which the parties agreed during the last hearing, within two weeks. Put up on 03.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)